

FORM DIN-2

Intimation of allotment of Director Identification Number (DIN) to the Company by the Director

(See rule 5)

To

Date

Subject:

Intimation of allotment of Director Identification Number (DIN) to the Company by the Director

Sir,

Reference section 266D of the Companies Act, 1956 and the Rules made thereunder, I am submitting the information regarding DIN allotted to me along with additional information as prescribed :

Sr. No.	Subject	Particulars
1	Director Identification Number (DIN)	
2	Name	
3	Father's Name	
4	Present residential address	
5	e-mail ID	
6	Designation (Director or Managing Director or Alternate director or Additional Director or Director appointed in casual vacancy or Nominee Director or Whole-time director) (please specify)	
7	Specify whether Chairman, Executive Director, Non-Executive Director (in case more than one, specify both)	
8	Category (Promoter or Professional or Independent)	
9	Name of the company or Institution whose Nominee the director is	
10	Date of Appointment	

A copy of the DIN Allotment Letter is enclosed. Please acknowledge the receipt.

Yours Faithfully

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